

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
COURT NO. 2
CAUSE LIST

DATE: 7th August, 2015
Time: 10:30 AM

HON'BLE MR JUSTICE U.D. SALVI
JUDICIAL MEMBER

HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
AFTER NOTICE			
1.	Original Application No. 286/2015	Ved Pal Vs. MoEF & Ors.	Mr. Rishi Pal, Adv. for Applicant Mr. Vishwendra Verma, Adv. for R-1
2.	Original Application No. 275/2015 (M.A. No. 691/2015)	Jagmohan Singh Vs. State of Haryana & Ors.	Mr. Pushpinder Singh, Adv. for Applicant
FOR COMPLETION OF PLEADINGS			
3.	Original Application No.225/2015 (M.A.No.593/2015)	Resident Welfare Association, Sec. 23, NOIDA & Ors. Vs. New Okhla Industrial Development Authority & Ors.	Mr. Amit Khemka, Adv. for the Applicant Mr. Ravindra Kumar, Adv. for R-1 Ms. Savitri Pandey, Adv. for R-2 & R6 Mr. Pradeep Mishra, Adv. for R-3 Mr. Ankit Verma, Adv. for R-7 Mr. Vikas Malhotra, Adv. for MoEF
4.	Original Application No.48/2015 (M.A.No.130/2015)	Shiv Pujan Tiwari Vs. Gopal Tiwari	Mr. Nishant Kuymar, Adv. For the Applicant. Mr. Anil Kumar Yadav, Adv. for R-1 to 11 Ms. Savitri Pandey and Ms. Azma Parveen, Advs. for R-12 & 13.
5.	Original Application No.66/2015 (M.A.No.192/2015 & M.A.No.193/2015)	Doaba Paryavaran Samiti V/S State of U.P. & Ors	Mr. Sapam B. Meitei and Mr. Naresh Kumar Gaur Advo. for the Applicant Ms. Savitri Pandey Advo. for R-1, 6, 9 to 22. Mr. A. K. Prasad, Adv. for R-2 & 4 Mr. Vishwandra, Adv. for R-3 Mr. Pradeep Misra, Mr. Daleep Dhayani Advs for R-5 Mr. Rajkumar, Adv. for R-8
FOR HEARING			
6.	Original Application No. 524/2014	Sandeep Lathar Vs MoEF & Ors.	Mr. Hirein Sharma, Adv. for Applicant Ms. Panchajanya Batra Singh, Adv. for R-1 Mr. Anil Grover, AAG along with Mr. Rahul Khurana, Adv. for R – 3 to 15 Mr. A.K. Prasad, Adv. for R - 16
7.	M.A.No.258/2015 in Original Application No. 10/2014.	Pavit Singh Vs. The State of NCT Of Delhi & Ors	Mr. Ritwick Dutta & Mr. Rahul Choudhury, Advs. For the Applicant in M.A.No.258/2015 Mr. Vivek Kumar Tondon, Adv. For R-1, 2 4 & 6.

8.	Original Application No. 56(THC)/2013 (M.A. No. 695/2015)	Satish Kumar Vs Union of India & Ors.	Mr. Saket Sikri, Adv. for Applicant Mr. Bharat Arora, Adv. for Applicant in Misc. Application No. 695/2015 Mr. Vivek Chib, Adv. for R – 1 Mr. D. Rajeshwar Rao, Adv. for R–3 Mr. Vikas Garg, Adv. for R-4 & 5 Mr. Pinky Anand, Sr. Adv. along with Mr. Ayush Chandra, Adv. for R – 3 Mr. Balendu Shekhar, Adv. for R - 5 Mr. Narender Hooda, Sr. Adv. along with Mr. D.P. Singh, Adv. for R – 6 & 7 Mr. Biraja Mahapatra, Adv. for DPCC Mr. P.L. Gautam, Adv. for NDMC Mr. Rajiv Bansal, Adv. for DDA Mr. Rajkumar, Adv. for CPCB
9.	Original Application No. 57(THC)/2013	Mahavir Singh Vs Union of India & Ors.	Mr. Saket Sikri, Adv. for Applicant Mr. Vivek Chib, Adv. for R – 1 Mr. D. Rajeshwar Rao, Adv. for R–3 Mr. Vikas Garg, Adv. for R-4 & 5 Mr. Pinky Anand, Sr. Adv. along with Mr. Ayush Chandra, Adv. for R – 3 Mr. Balendu Shekhar, Adv. for R - 5 Mr. Narender Hooda, Sr. Adv. along with Mr. D.P. Singh, Adv. for R – 6 & 7 Mr. Biraja Mahapatra, Adv. for DPCC Mr. P.L. Gautam, Adv. for NDMC Mr. Rajiv Bansal, Adv. for DDA Mr. Rajkumar, Adv. for CPCB
10.	Original Application No. 17/2015 (M.A.No.54/2015)	Mohamd Asif Vs. State of U.P. & Ors.	Mr. Sanosh Chaurihaa Adv. for the Applicant Ms. Savitri Pandey, Adv. For R-1, 3, 4 5. Mr. Pradeep Misra and Mr. Daleep Dhyani, Advs. For R-2.
11.	Original Application No.16/2014 (M.A.No.102/2014, M.A.No.363/2014, M.A.No.365/2014, M.A.No.451/2015 & (M.A. 741/2015)	Sh. Hazi Arif & Ors. Vs State of U.P. & Ors.	Mr. R. Venkataraman, & Mr. Adesh Kumar, Advs. for the Applicant Ms. Savitri Pandey, Adv. For R-1 & 6 Mr. Avijit Bhushan & A.S. Kulshrestha Adv. for R- 2 Mr. S. Kulshreshtha, Adv. for R-3 Mr. D.K.Dhayani, Adv for R- 4 Ms. Reena Singh, & Ms. Bhakti Pasrija Sethi, Advs. for R-5 Ms. Parul Gupta, Adv. as Local Commissioner Ms. Mridule Ray Bharadwaj, Adv.for R-7 Mr. Raj kumar for R-8 Mr. M.K. Bhardwaj, Adv. For R-8 & 9 Mr. Prashant Kumar, Adv. for R-10 Mr. Rajkumar, Adv (CPCB) with Mr. S.L. Gundhi S.L.O, for R-11 Mr. Pawan Upadhyay, (Country Inn & Suites) for R-13 Ms. Ranjana Roy, Adv. For R-14 Ms. Jagriti Singh, Adv. For R-15 Mr. Vineet Dwivedi, Adv. for R-12 & 16 Mr. Nilesh Sinha, Adv. For R-12 &16 Mr. Ankit Bhatnagar, Adv. For R-19 Mr. Pawan Upadhyay, Nishant Kr., Advs. For Country Suit Inn

Date: 7th August, 2015
After the above Bench

HON'BLE MR. JUSTICE U. D. SALVI
JUDICIAL MEMBER

HON'BLE DR. DEVENDRA KUMAR AGRAWAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR HEARING			
1.	Original Application No.34 (T _{HC})/2014 (CW 2844/11) (M.A. No. 621/2015 & M.A. No. 622/2015)	Digvijay Singh Vs. State of Rajasthan &Ors.	Mr. Digvijay Singh, Adv. for Applicant Mr. Rajesh Panwar, AAG for State Mr. Sanjeet Purohit, Adv. for R- 4 Mr. Vinay Kothari, Adv. for R - 8 Mr. VikasBalia, Adv. for R - 9
2.	Original Application No.37 (T _{HC})/2014 (WCP 581/13)	Digvijay Singh Vs. Bhanu Prakash	Mr. Digvijay Singh, Adv. for Applicant Mr. Rajesh Panwar, AAG for State Mr. Sanjeet Purohit, Adv. for R- 4 Mr. Vinay Kothari, Adv. for R - 8 Mr. VikasBalia, Adv. for R - 9

Date: 7th August, 2015
Time : 2.00 PM

HON'BLE MR. JUSTICE U. D. SALVI
JUDICIAL MEMBER

HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR HEARING			
1.	Original Application No. 121/2013	Akash Vashishtha & Anr. Vs. Union of India & Ors.	Mr. Amit khemka, Adv. for Applicant Mr. Vivek Chib, Adv. for R - 1 Ms. Savitri Pandey, Adv. for R -2,3 & 4 Mr. Abhishek Choudhary, Adv. for R- 3 Mr. Ravindra Kumar, Adv. for R - 5 & BDA. Mr. Pinaki Misra, Sr. Adv. along with Ms. Mukti Choudhary, Adv. for R - 6 Mr. V.N. Koura with Angli Dayal, Adv. for R - 7 Mr. A.K. Prasad, Adv. for ASI. Mr. B.V. Niren, Adv. for Survey of India Mr. Ravi & Mr. Aviral Saxsena, Adv. for UPSIDC Mr. Manjit Singh, Sr. AAG for State of Haryana Mr. Ravindra Kumar, Adv. for Bulandshahar Dev. Authority Mr. Raman Yadav, Adv. for GDA Mr. Raman Yadav and Mr. Sharad Chauhan, Adv. For GDA. Mr. Anurag Kishore, Adv. For Remote Sensing Application Centre

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